

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 26/RP/2022

Subject : Petition seeking review of the order dated 25.11.2021 in Petition No.719/TT/2020.

Date of Hearing : 24.1.2023

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Review Petitioner : Meja Urja Nigam (P) Limited (MUNPL)

Respondents : Power Grid Corporation of India Limited and Ors.

Parties present : Shri A.S. Pandey, MUNL
Shri S.S Raju , PGCIL
Shri Zafrul Hasan, PGCIL
Shri D.K Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL

Record of Proceedings

The matter was called out for virtual hearing.

2. Adjournment is sought on behalf of the Review Petitioner on the ground that the concerned representative of the Review Petitioner dealing with the matter has been transferred.
3. Considering the request on behalf of the Review Petitioner, the Commission allowed adjournment.
4. The matter shall be listed for admission hearing on 28.03.2023.

By order of the Commission

sd/-
(Rajendra Kumar Tewari)
Bench Officer

